



BY FAX

GOVERNMENT OF ODISHA
HOME (SPECIAL SECTION) DEPARTMENT

No. 1121 /C., Dated, Bhubaneswar, the 15th July 2020.

From

Shri P.C. Pradhan, IAS,
Additional Secretary to Government.

To

All District Magistrates/ All District Superintendents of Police/
Commissioner of Police, Bhubaneswar-Cuttack.

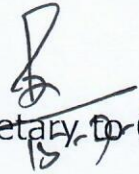
Sub:-

Invoking provisions of the National Security Act, 1980.

Sir,

I am directed to enclose a copy of Revenue & DM Department Order No. 2274/R&DM (DM) dated 22.04.2020 and to say that action may be taken under Section 3(2) of the National Security Act, 1980 against perpetrators of violence, wherever any incident of violence on any member of the medical community (Doctors, Nurses, Para-medical staff, Health Workers and other Support Services) engaged in active line of duty in fighting COVID-19 pandemic.

Yours faithfully,


Additional Secretary to Government

Memo No. 1122 /C Dated. 15.07.2020

Copy forwarded to all Revenue Divisional Commissioners/ DG & IG of Police, Odisha, Cuttack for information and necessary action.


Additional Secretary to Government



ଓଡ଼ିଶା ସରକାର
ରାଜସ୍ୱ ଓ ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା ବିଭାଗ
(ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା)
GOVERNMENT OF ODISHA
REVENUE & DISASTER MANAGEMENT DEPARTMENT
(DISASTER MANAGEMENT)

By Fax/e-mail/Post

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No. 2274 /R&DM(DM)
RDM-RLF-MISC-0047-2020

Date: 22-04-2020

ORDER

WHEREAS, different categories of Government officials in various departments are getting exposed to the threat of Corona Virus in performance of their duties;

AND WHEREAS, incidents of violence on the members of medical fraternity, health workers, police personnel and other Government officials on COVID-19 duty are being reported;

AND WHEREAS, Government feels committed to the security and welfare of such personnel and their families and intends to stand by them in all such vulnerable situations;

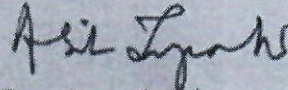
NOW THEREFORE, with a view to supporting such personnel in their active line of duty in fighting COVID-19 pandemic and to stand by their families in the event of their unfortunate loss of life, the Government takes the following decisions:-

1. Considering the significant contribution of the member of the medical community, their performance will be annually recognized by suitable state awards on an appropriate day. Health & Family Welfare Department will take necessary steps to implement this.
2. Wherever any incident of violence on any member of the medical community (Doctors, Nurses, Para-medical staff, Health Workers and other Support Services) is noticed, the Government will take stringent action against the culprits and criminal action including appropriate provisions of the National Security Act, 1980 will be invoked against them.
3. The spouse/ next of kin of the deceased government employee, who succumbs to COVID-19 in line of duty under active deployment by the State authorities, shall continue to receive due salary till the date of superannuation of such employee, had he/ she survived. Finance Department will issue detailed guidelines/ orders in this regard.

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4. If a person, either in govt. or private, succumbs to COVID-19 in line of duty under formal deployment by the State authorities on COVID-19 related work, the cremation shall be honoured by the State as usually accorded to the martyrs. Home Department will issue required guidelines/ orders and implement this.

By order of the Governor

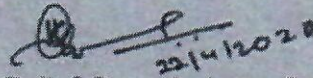


Chief Secretary, Odisha

Memo No. 2275 /R&DM(DM)

Date: 22-04-2020

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.

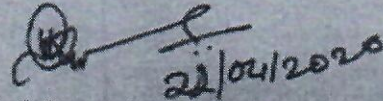


Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)

Memo No. 2276 /R&DM(DM)

Date: 22-04-2020

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police Fire Services/Police Commissioner, Bhubaneswar-Cuttack/ All Collectors/ Superintendents of Police/ All Municipal Commissioners for kind information and immediate necessary action.



Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)

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